

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos.352 of 2014, IA No.365 of 2014 in DFR 1268/14

Dated : 10th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s. India Cements Ltd. ... Appellant(s)

Versus

Andhra Pradesh State Electricity Regulatory Commission & ... Respondent(s)
Ors.

Counsel for the Appellant (s) : Mr. K. Gopal Choudary
Mr. Challa Gunaranjan

Counsel for the Respondent(s) : Mr. Subba Rao and Mr. P. Shiva Rao

ORDER

At the request of learned counsel for the respondent, the matter is
posted on **01st December, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/jps